

To

Dr. J.S. Sarma

Chairman

Telecom Regulatory Authority of India

Mahanagar Doorsanchar Bhawan,

Jawaharlal Nehru Marg,

New Delhi-110 002

Subject- Comment on Set floor price of 13 cents per minutes for settlement in India of international long distance minutes originating from the Middle East

I'm not the stake holder or ILDO's regulatory officer. But the point raised by India ILDO's and Telcos is valid. As per the described call traffic shape its clear inbound traffic is more than out traffic from/to middle east. Mainly during Thursday night to Saturday morning IST huge traffic from middle east mainly.

In my view if we calculate overall % of inbound traffic towards India then major traffic is coming from middle east & hence as per the mentioned calculation from point number 5 India Govt. and Telco's losing more revenues compare to the traffic.

No matter if Middle east Telco's not ready to settle down the termination charges, but India ILDO's/Telcos having valid reasons which help to increase termination charges for call coming from middle east to cover revenue benchmark.

Here as technical person i want to mention one more point. "How we can identify that call coming via middle east as now a days approximately 70-75% calls coming over IP (VOIP) towards Indian ILDO's". There may be challenge to identify the call origin. If you inforce the more termination charges then there are many ways to change call origin means ANI/Called ID. If anybody having comment on this please update me on the same.

Regards

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